

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 216
57/66/ND/2021**

IN THE MATTER OF:

M/s. Hindustan Coca-Cola Holdings Pvt. Ltd.

...APPLICANT

Section

Under Section 66 of C. Act

**Order delivered on 14.04.2021
(Virtual Hearing/Physical Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:

For the Respondent

:

ORDER

Re-notified to 10.05.2021.



(COURT OFFICER)

(Annu)